

Name of Corporate Debtor:	Nagraj Alloys Private Limited
Date of Commencement of CIRP:	02.01.2024
List of Creditors as on:	09.05.2024

## List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Omkara Asset Reconstruction Private Limited	16-01-2024	19,17,98,122.00	19,17,98,122.00	Secured	19,17,98,122.00	19,17,98,122.00	No	100.00						Primary Security <b>Property No. I:</b> Land of 0.40 R at Survey No. 41/1, Khate No. 51, Asoli, PH No 20, Kamptee, Nagpur owned by Nagraj Alloys Private Limited <b>Property No. II:</b> Land of 1.02 H.R. at Survey No. 41/1, Khate No. 51, Asoli, PH No 20, Kamptee, Nagpur owned by Prakash Waghdhare and Sindhu Waghdhare <b>Property No. III:</b> Plot No 19, Rohini Co Op Housing Society Limited, Survey No 251, Sh No 52, Kalmana, Old Kamptee Road, Nagpur <b>Property No. IV:</b> Plot No 22, Rohini Co Op Housing Society Limited, Survey No 251, Sh No 52, Kalmana, Old Kamptee Road, Nagpur <b>Property No. V:</b> Plot No 25A1, Rohini Co Op Housing Society Limited, Survey No 251, Sh No 52, Kalmana, Old Kamptee Road, Nagpur <b>Property No. VI:</b> Plot No 31, Rohini Co Op Housing Society Limited, Survey No 251, Sh No 52, Kalmana, Old Kamptee Road, Nagpur.
<b>Total</b>			<b>19,17,98,122.00</b>	<b>19,17,98,122.00</b>	-	<b>19,17,98,122.00</b>	<b>19,17,98,122.00</b>		<b>100.00</b>	<b>0</b>	<b>0</b>	-	-		